

# THE HIGH COURT OF MANIPUR AT IMPHAL

## N O T I F I C A T I O N

*Imphal, the 26<sup>th</sup> November, 2015*

No. HCM/A-3/2015-Estt(SJ)/13793      The High Court of Manipur is pleased to declare the list of qualified candidates who appeared in the **Skill/Driving Test** held from 16<sup>th</sup> – 18<sup>th</sup> November, 2015 for recruitment of “**Driver**” for the Subordinate Courts of Manipur for appearing Viva voce (interview) on the date and place given below:

Sl. No	Roll No.	Name of the Candidates
1.	0003	SONGTHIANPAU
2.	0013	LAISHRAM PRIYOBRATA SINGH
3.	0027	AHEIBAM DENY SINGH
4.	0032	ANGABAN MAYUM DAVID SINGH
5.	0033	MANGTE KOM ROBERT
6.	0037	NGANGBAM PRIYOBATRA SINGH
7.	0038	ATHAR NINGSHEN
8.	0042	LIENTINTHANG
9.	0048	AMOM SURCHANDRA SINGH
10.	0058	KEILAL KEIMANG
11.	0066	JAYANTAKUMAR MEETEI WAIKHOM
12.	0067	LEIMAPOKPAM BIPINCHANDRA SINGH
13.	0068	POUKHAM DAIMEI
14.	0070	ANGOM JITEN SINGH
15.	0080	NINGMI R SHIMRAY
16.	0097	CHUNKHAM KUMAR SINGH
17.	0109	GOURASHYAM CHIGAKHAM
18.	0113	THOKCHOM INAOTOMBI SINGH
19.	0115	CH RANKHUPLIAN IMOL
20.	0122	LANGKHOTHANG HANGSIM
21.	0129	CHINGAKHAM PREMKUMAR SINGH
22.	0149	H DANIEL LALREMRUATE
23.	0152	THANGJAM NOREN MEETEI
24.	0159	PAOKHOLAL HAOKIP
25.	0160	OINAM DEEPAK SINGH
26.	0172	JOHN KHOUNGLIENTUOI
27.	0183	HANGOIBAM SANJIT SHARMA
28.	0195	KANGABAM BOPEN SINGH
29.	0197	HEISNAM SOMORJIT SINGH
30.	0199	MAHARABAM KISHORECHANDRA SINGH
31.	0200	IROM BROJEN SINGH

32.	0207	ELENGBAM IBOSANA SINGH
33.	0214	H ALBESES
34.	0246	ARAMBAM BANGKIM MEITEI
35.	0247	S. THANG HOU LAL
36.	0280	LONGJAM JAMES SINGH
37.	0289	RK ROSHAN SINGH
38.	0298	G LALBOI
39.	0301	NONGTHOMBAM SURANJOY MANGANG
40.	0308	LOITONGBAM ROJESH SINGH

**This is not in order of Merit.**

Viva voce (Interview) will be held on 5<sup>th</sup> December, 2015 (9:00 am onwards) in the premises of the High Court of Manipur. Candidates are hereby informed to bring all the original certificates/documents.

**Sd/-**  
**(GOLMEI GAIPHULSHILLUI)**  
REGISTRAR  
HIGH COURT OF MANIPUR

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*Endt. No. HCM/A-3/2015-Estt(SJ)/13794-06 Imphal, the 26<sup>th</sup> November, 2015*

Copy to:-

1. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur  
- He is requested to upload the above notification in the Official Website of this Registry.
2. The Joint Registrar (Admn./ PM&P), High Court of Manipur
3. The Deputy Registrar (Judl), High Court of Manipur
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
7. The Director, Information and Public Relation, Imphal.  
- with one spare copy for favour of wide publicity in the News Item.
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11. The P.A. to Registrar General, High Court of Manipur.
12. Notice Board/Guard File
13. Concerned file.

26/11/2015  
REGISTRAR  
HIGH COURT OF MANIPUR  
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